

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/35043/2024 ARBA/27/2024	JHARANA SAHOO VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY,PURI	AJIT KUMAR MOHANTY VS	// (//
2	D-ARBA/37096/2024 ARBA/28/2024	MAMATA ROUT VS PROJECT DIRECTOR, NH 203, NHAI, BBSR.	JEEVANJYOTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arbp/0000065/2018
3	D-ARBP/37679/2024 ARBP/81/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// (//
4	D-BLAPL/24410/2024 BLAPL/9170/2024	MAHENDRA VENKATRAMAN @ V. MAHENDRA @ MAGENDIRAN V. VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /432 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001767/2024
5	D-BLAPL/27288/2024 BLAPL/9223/2024	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SOURAV DAS VS	SAHID NAGAR P.S. /390 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000464/2024
6	D-BLAPL/27274/2024 BLAPL/9224/2024	PRABODHA DIGAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	SAHID NAGAR P.S. /390 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000464/2024
7	D-BLAPL/27141/2024 BLAPL/9225/2024	SANJAY MOHANTA @ SANJAY KUMAR MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000375/2023
8	D-BLAPL/27271/2024 BLAPL/9226/2024	BALARAM RANA @ BALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JHARPOKHARIA /95 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000403/2024
9	D-BLAPL/27260/2024 BLAPL/9227/2024	MRUTYUNJAYA DIGAL @ MRYUTYUNJAYA DIGAL @ ANIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIKIA /102 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000391/2024
10	D-BLAPL/27142/2024 BLAPL/9228/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /34 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000192/2024
11	D-BLAPL/27256/2024 BLAPL/9229/2024	MALAYARANJAN MAHAKUDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	TUMUDIBANDHA /108 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000165/2024

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12	D-BLAPL/27221/2024 BLAPL/9230/2024	BRIJESH DAYABHAI SATHIYA VS STATE OF ODISHA	PRATIK DASH VS	S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
13	D-BLAPL/27156/2024 BLAPL/9231/2024	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /267 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000665/2024
14	D-BLAPL/25736/2024 BLAPL/9232/2024	JAGA SETHI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
15	D-BLAPL/27157/2024 BLAPL/9233/2024	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /260 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000655/2024
16	D-BLAPL/27004/2024 BLAPL/9234/2024	MANAS KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /347 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000122/2024
17	D-BLAPL/27170/2024 BLAPL/9235/2024	GAGAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	REAMAL /91 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000005/2024
18	D-BLAPL/26915/2024 BLAPL/9236/2024	SALIM AHMED VS STATE OF ODISHA	LAXMIDHAR DASH VS	SPL.TASK FORCE /29 /2022 2ND ADJ,CUTTACK(Cuttack) Spl/0000035/2022
19	D-BLAPL/27218/2024 BLAPL/9237/2024	UDAYA RAMESHBHAI MAKWANA VS STATE OF ODISHA	PRATIK DASH VS	S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
20	D-BLAPL/25733/2024 BLAPL/9238/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
21	D-BLAPL/27220/2024 BLAPL/9239/2024	JAIMIN KUKUDEJA MEGHARAJBHAI VS STATE OF ODISHA	PRATIK DASH VS	S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
22	D-BLAPL/27251/2024 BLAPL/9240/2024	GATIKRUSHNA MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000025/2024
23	D-BLAPL/21010/2024	PRAMOD @ SAGAR MAJHI	PRABHAS CHANDRA PANDA	ADVA /37 /2011

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	BLAPL/9241/2024	VS STATE OF ODISHA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000004/2022
24	D-BLAPL/27027/2024 BLAPL/9242/2024	SARATHI NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	KHURDA MODEL /448 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000070/2023
25	D-BLAPL/26836/2024 BLAPL/9243/2024	MANAS GURU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /194 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000026/2024
26	D-BLAPL/26980/2024 BLAPL/9244/2024	BIREN BEHERA VS STATE OF ODISHA	S.BALABANTRAY VS	JANKIA P.S. /285 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000569/2024
27	D-BLAPL/27046/2024 BLAPL/9245/2024	BALA NAIK @ AJAYA NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /229 /2010 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000583/2010
28	D-BLAPL/26654/2024 BLAPL/9246/2024	SAROJ KUMAR MISHRA @ SAROJ MISHRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000023/2024
29	D-BLAPL/23054/2024 BLAPL/9247/2024	KEDARNATH JENA @ PARABASIA VS STATE OF ODISHA	DEBASNAN DAS VS	ITAMATI /88 /2022 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000246/2022
30	D-BLAPL/27094/2024 BLAPL/9248/2024	BISWAJIT BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALCHER TOWN /518 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000940/2024
31	D-BLAPL/27229/2024 BLAPL/9249/2024	RAJKUMAR MANDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI SADAR /105 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000102/2024
32	D-BLAPL/26852/2024 BLAPL/9250/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /95 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000715/2023
33	D-BLAPL/27012/2024 BLAPL/9251/2024	RAM CHARAN GOPE VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BELPAHAR /110 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000029/2024
34	D-BLAPL/26403/2024 BLAPL/9252/2024	SHOBHA LAL GADRI VS	PVS NANAJI ACHARY VS	KORAPUT GRPS /16 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL

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35	D-BLAPL/27035/2024 BLAPL/9253/2024	THE STATE OF ODISHA DIGESWAR SHORI @ DIGESHWAR SHORI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TR/0000081/2024 ASKA /515 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001436/2024
36	D-BLAPL/27239/2024 BLAPL/9254/2024	SURYANARAYAN MALIK @ SURYAKANTA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /212 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000282/2024
37	D-BLAPL/27287/2024 BLAPL/9255/2024	PAPU BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /731 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000043/2024
38	D-BLAPL/27296/2024 BLAPL/9256/2024	KISHORE MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /78 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2024
39	D-BLAPL/27270/2024 BLAPL/9257/2024	KRISHNA CHANDRA SETHI@KRUSHNA SETHI@KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GANGAPUR (ASKA) /421 /2023 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000101/2023
40	D-BLAPL/26556/2024 BLAPL/9258/2024	CHANDRAMA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /15 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000044/2020
41	D-BLAPL/27297/2024 BLAPL/9259/2024	KIRAN KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NANDAPUR /20 /2018 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000003/2018
42	D-BLAPL/26700/2024 BLAPL/9260/2024	SARAT CHANDRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	MADHUPATNA /54 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000189/2024
43	D-BLAPL/26608/2024 BLAPL/9261/2024	SHEPHALI MANSINGH @SEFALEE MANSINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /216 /2014 ADDL.SESSIONS JUDGE,ATHAGARH(C ST/0000040/2015
44	D-BLAPL/27340/2024 BLAPL/9262/2024	SANJIB KUMAR SETHI @ MUNA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /546 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000453/2024
45	D-BLAPL/26199/2024 BLAPL/9263/2024	ALOK KUMAR SETHI @ TAPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /228 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000069/2024

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46	D-BLAPL/27140/2024 BLAPL/9264/2024	DHANAPATI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /258 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000969/2024
47	D-BLAPL/27450/2024 BLAPL/9265/2024	LAXMIKANT SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	CANTONMENT ROAD /140 /2021 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001595/2021
48	D-BLAPL/27250/2024 BLAPL/9266/2024	SAMBU @ SAMBHUNATH NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR (ANUGUL) /146 /2024 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000009/2024
49	D-BLAPL/25682/2024 BLAPL/9267/2024	APARAO KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /97 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000068/2024
50	D-BLAPL/27174/2024 BLAPL/9268/2024	ALOK MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GARBANDHA /75 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000080/2024
51	D-BLAPL/26891/2024 BLAPL/9269/2024	RAJA @ KRUPASINDHU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /409 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000135/2024
52	D-BLAPL/27159/2024 BLAPL/9270/2024	KHAGESWAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(A)CC/0000315/2024
53	D-BLAPL/26221/2024 BLAPL/9271/2024	TIKUNA@RAJESHAR BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHAKAPADA PS /79 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000368/2024
54	D-BLAPL/27232/2024 BLAPL/9272/2024	NIRANJAN KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000012/2024
55	D-BLAPL/27326/2024 BLAPL/9273/2024	HARIHAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
56	D-BLAPL/26946/2024 BLAPL/9274/2024	SANJAY SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May 2(B)CC/0000018/2024
57	D-BLAPL/27175/2024	BISWAJIT DAS @ BITU	SAMBIT BISWAL	CHANDRASEKHARPUR /276 /2024

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	BLAPL/9275/2024	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000584/2024
58	D-BLAPL/27179/2024 BLAPL/9276/2024	JAYARAM SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 J.M.F.C,KOMNA(Nuapada) CT/0000170/2024
59	D-BLAPL/27182/2024 BLAPL/9277/2024	MANOJ SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 J.M.F.C,KOMNA(Nuapada) CT/0000170/2024
60	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI VS SUNDAR MOHAN GIRI	SAIBRATA RATH VS	// ()
61	D-CMAPL/38896/2024 CMAPL/282/2024	AJIT@AJIT KUMAR MOHARANA VS SHRADHANJALI MOHARANA	SANTOSH KUMAR DWIVEDY VS	// ()
62	D-CMAPL/38628/2024 CMAPL/283/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// ()
63	D-CMAPL/37304/2024 CMAPL/284/2024	SUBASH CHANDRA SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// ()
64	D-CMAPL/37592/2024 CMAPL/285/2024	EXECUTIVE ENGINEER(ELECT.),TPCODL, BBSR VS GRIEVANCE REDRESSAL FORUM BHUBANESWAR POWER HOUSE, BBSR	AJAYA KUMAR DASH VS	// ()
65	D-CMAPL/38465/2024 CMAPL/286/2024	MUBARAK KHAN VS STATE OF ODISHA	ADV VS	// ()
66	D-CMAPL/38865/2024 CMAPL/287/2024	SUBASH SETHI VS HARAPRIYA NANDA	ADV. VS	// ()
67	D-CMAPL/36790/2024 CMAPL/288/2024	NURUN BIBI VS HASINA BIBI	ADV. VS	// ()
68	D-CMP/37876/2024 CMP/1024/2024	SANJAY PRADHAN VS	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa

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69	D-CMP/38777/2024 CMP/1025/2024	KSHETRA MOHAN JENA RADHA BEHERA VS UDAYANATH BEHERA	PRASANTA KUMAR NANDA VS	CS/0000688/2018 // CIVIL JUDGE (JD),BERHAMPUR(Ganjam)
70	D-CMP/38495/2024 CMP/1026/2024	JOGENDRA NAYAK VS BRUNDABAN NAYAK	SATYA NARAYAN MISHRA 4 VS	CS/0000224/2012 // CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)
71	D-CONTC/39261/2024 CONTC/6702/2024	PRAGNYA PARAMITA SWAIN VS SADANANDA PRADHAN, OES-II	LAXMIKANTA MOHANTY VS	CS/0000006/2021 // ()
72	D-CONTC/32426/2024 CONTC/6703/2024	SUNIL KUMAR LENKA VS DIPTESH KUMAR PATTNAYAK, IPS	ADV. VS	// // ()
73	D-CONTC/34219/2024 CONTC/6704/2024	SEEMANCHAL SAGARIA VS ASWATHY S., IAS	ADV. VS	// // ()
74	D-CONTC/34239/2024 CONTC/6705/2024	PURNA MINZ VS ASWATHY S., IAS	ADV. VS	// // ()
75	D-CONTC/34242/2024 CONTC/6706/2024	MILASINGH LAKRA VS ASWATHY S., IAS	ADV. VS	// // ()
76	D-CONTC/35176/2024 CONTC/6707/2024	JHASAKETAN BAI VS AMIYA KUMAR SAMAL, SUPDT. ENGNR,HEAD WORKS DIVN.,SAMAL	ADV. VS	// // ()
77	D-CONTC/36355/2024 CONTC/6708/2024	SUDHAKAR SENAPATI VS AMIYA KUMAR SAMAL, SUPDT. ENGNR., O.E.C.F, DIVN. III	ADV. VS	// // ()
78	D-CONTC/36360/2024 CONTC/6709/2024	REKHA NAIK VS AMIYA KUMAR SAMAL, SUPDT. ENGNR.,HEAD WORKS DIVN.,SAMAL	ADV. VS	// // ()
79	D-CONTC/38132/2024 CONTC/6710/2024	RABINARAYAN NAYAK VS BAIKUNTHANATH DALAI, SUPDT. ENGNR, NIMAPARA IRRIGATION DIVN.	ADV. VS	// // ()

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80	D-CONTC/38186/2024 CONTC/6711/2024	PRAMOD KUMAR MOHANTY VS SHALINI PANDIT, IAS	GYANA RANJAN SETHI VS	// 0 //
81	D-CONTC/38440/2024 CONTC/6712/2024	RINA SINKU VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
82	D-CONTC/38454/2024 CONTC/6713/2024	SANTOSH KUMAR PADHI VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/38456/2024 CONTC/6714/2024	MADHUSUDAN DAS VS DEBASIS SINGH, OAS	ADV. VS	// 0 //
84	D-CONTC/38463/2024 CONTC/6715/2024	NEPAL CHANDRA KATUAL VS PROF.SABITA ACHARYA, V.C. UTKAL UNIVERSITY	ADV. VS	// 0 //
85	D-CONTC/38464/2024 CONTC/6716/2024	TARENDRA KUMAR PADHY VS PROF.SABITA ACHARYA, V.C., UTKAL UNIVERSITY	ADV. VS	// 0 //
86	D-CONTC/38473/2024 CONTC/6717/2024	SAMIR KUMAR DAS VS PROF.SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY	ADV. VS	// 0 //
87	D-CONTC/38569/2024 CONTC/6718/2024	CHANDRA MAJHI VS ANU GARG,P.SECY.,W.R DEPT.	ADV. VS	// 0 //
88	D-CONTC/36300/2024 CONTC/6719/2024	JAYAGOBINDA DAS VS C.J.VENUGOPAL, IAS	NRUSINGH CHARAN ROUT VS	// 0 //
89	D-CONTC/38572/2024 CONTC/6720/2024	DEBENDRE @ DIBE MAJHI VS ANU GARG,P.SECY. W.R DEPT.	ADV. VS	// 0 //
90	D-CONTC/36700/2024 CONTC/6721/2024	MOUSUMI SUCHARITA SAMAL VS RADHAKANTA GARTIA, D.E.O,DEOGARH	ADV. VS	// 0 //
91	D-CONTC/38882/2024	RAGHUNATH PALEI	ADV.	//

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	CONTC/6722/2024	VS SASWAT MISHRA, IAS	VS	() //
92	D-CONTC/38574/2024 CONTC/6723/2024	PRADEEP MAJHI VS ANU GARG, P.SECY.,W.R DEPT.	ADV. VS	// () //
93	D-CONTC/38905/2024 CONTC/6724/2024	SUDHIR CHANDRA JENA VS SALINI PANDIT, I.A.S	ADV. VS	// () //
94	D-CONTC/38599/2024 CONTC/6725/2024	ASIMA MITRA SAHU VS SACHIN RAMCHANDRA JADHAV, I.A.S,	UMESH CHANDRA MOHANTY VS	// () //
95	D-CONTC/38968/2024 CONTC/6726/2024	JITENDRA PRASAD SINGH VS DR. BASANTA KUMAR NAIK, SECRETARY GB OF DUTIKA SAHU COLLEGE, LAIDA	RAKESH BEHERA VS	// () //
96	D-CONTC/38612/2024 CONTC/6727/2024	NARENDRANATH MALLICK VS DR.LALIT BAG, THASILDAR,MALKANGIR	ADV VS	// () //
97	D-CONTC/38632/2024 CONTC/6728/2024	SUSANTA KUMAR PRADHAN VS PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI	ADV. VS	// () //
98	D-CONTC/38664/2024 CONTC/6729/2024	LAXMIPRIYA SETHI VS ER.MANORANJAN MISHRA, ENGNR. IN CHIEF CUM SECY. WORKS DEPT.	ADV. VS	// () //
99	D-CONTC/38666/2024 CONTC/6730/2024	GUNANIDHI BEHERA VS ASWATHY S., IAS	ADV. VS	// () //
100	D-CONTC/34309/2024 CONTC/6731/2024	DIGAMBAR ROUT VS ASWATHY S., IAS	PRAVAT KUMAR PANDA VS	// () //
101	D-CRLA/26566/2024 CRLA/893/2024	SANJAY KUMAR SAMAL@SANJAY SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /57 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000104/2020
102	D-CRLA/25445/2024 CRLA/894/2024	SAUDAGAR SAHOO VS	RAMESH CHANDRA SWAIN VS	RAJNAGAR /329 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K

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103	D-CRLA/26309/2024 CRLA/895/2024	STATE OF ODISHA SASMITA DAS@ROUTRAY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Spl/0000084/2021 BADAGODA P.S. /534 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000431/2024
104	D-CRLA/25427/2024 CRLA/896/2024	DINESH KUMAR MAHATO@MAHANTA VS STATE OF ODISHA	LALITENDU BHUYAN VS	BOLANI /76 /2024 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000007/2024
105	D-CRLLP/25529/2024 CRLLP/40/2024	RAILWAY PROTECTION FORCE VS KANHU CHARAN SAHOO@RAMLAL SAHOO	UDIT RANJAN JENA,C.G.C VS	/ /0 J.M.F.C.,KANTABANJI(Balangir) 2(C)CC/0000008/1997
106	D-CRLLP/26054/2024 CRLLP/41/2024	STATE OF ODISHA(VIG.) VS SANJITA MAHANTA	SANGARM DAS, SC(VIG) VS	SAMBALPUR VIGILANCE /6 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000001/2019
107	D-CRLLP/26055/2024 CRLLP/42/2024	STATE OF ODISHA(VIG.) VS KAILASH CHANDRA NAYAK	SANGARM DAS, SC(VIG) VS	BALASORE VIGILANCE /11 /2017 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000006/2017
108	D-CRLMA/26736/2024 CRLMA/162/2024	NILAM@NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /14 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000029/2023
109	D-CRLMA/26725/2024 CRLMA/163/2024	RABI HANTAL@VANTHALA RAVI VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /177 /2023 (//
110	D-CRLMA/27328/2024 CRLMA/164/2024	SURENDRA NATH SETHI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	PIPLI /222 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000104/2024
111	D-CRLMC/26755/2024 CRLMC/3473/2024	SMRUTI RANJAN BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAJPUR TOWN /235 /2022 ASSISTANT SESSION JUDGE(STC)JAJPU CT/0000084/2023
112	D-CRLMC/26963/2024 CRLMC/3474/2024	KALIA JAGABANDHU SWAIN @ KALIA JAGANNTH SWAIN VS STATE OF ODISHA	ASHOK DAS VS	CUTTACK SADAR /130 /2014 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000067/2016
113	D-CRLMC/26967/2024 CRLMC/3475/2024	PRAKASH CHANDRA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 P.O SPL.COURT SC AND ST (POA) ACT, ICC/0000029/2019

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114	D-CRLMC/27013/2024 CRLMC/3476/2024	SATISH JHARIA@SATISH KUMAR JHARIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /184 /2013 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000010/2013
115	D-CRLMC/25132/2024 CRLMC/3477/2024	DHARMENDRA NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	MOHANA /107 /2023 J.M.F.C,MOHANA(Gajapati) GR/0000181/2023
116	D-CRLMC/27037/2024 CRLMC/3478/2024	SUBODH SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /204 /2018 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000093/2018
117	D-CRLMC/26639/2024 CRLMC/3479/2024	NIRAJ PRADHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BHADRAK RURAL /461 /2020 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000063/2020
118	D-CRLMC/27060/2024 CRLMC/3480/2024	PANCHUNATH MALUA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANARAPAL /79 /2003 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR CT/0001613/2003
119	D-CRLMC/27226/2024 CRLMC/3481/2024	NIRANJAN BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /126 /2015 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000155/2015
120	D-CRLMC/27246/2024 CRLMC/3482/2024	SIBARAM SAHU @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /236 /2011 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000237/2011
121	D-CRLMC/27254/2024 CRLMC/3483/2024	INDRAJIT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /568 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001467/2021
122	D-CRLMC/27280/2024 CRLMC/3484/2024	AKBAR SAHA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SINGLA /159 /2010 J.M.F.C.,BASTA(Baleshwar) CT/0001837/2010
123	D-CRLMC/27164/2024 CRLMC/3485/2024	SOUDAMINI BISWAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /81 /1994 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000579/1994
124	D-CRLMC/27177/2024 CRLMC/3486/2024	PRASANT NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /255 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000858/2021
125	D-CRLMC/25882/2024	MANOJ PARDIA	TAPOBANTA BARIK	BIJEPUR /4 /2021

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	CRLMC/3487/2024	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) CT/000020/2021
126	D-CRLMC/26861/2024 CRLMC/3488/2024	SUDARSAN JENA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /33 /2014 PRESIDING OFFICER,DESIGNATED COU CT/000012/2021
127	D-CRLMC/26880/2024 CRLMC/3489/2024	DR. SURENDRA KUMAR SAHU VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	ROURKELA VIGILANCE /4 /2021 SPL.JUDGE (VIG), SUNDERGARH(Sunda GR/000004/2021
128	D-CRLMC/27160/2024 CRLMC/3490/2024	BHAGABAN SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHANJANAGAR /320 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000573/2023
129	D-CRLMC/27183/2024 CRLMC/3491/2024	SOUMYA RANJAN MISHRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	GHASIPURA /160 /2022 SPL.JUDGE ANANDAPUR(Kendujhar) Spl/000029/2022
130	D-CRLMC/27217/2024 CRLMC/3492/2024	NARENDRA SAMBAD@NARENDRA SAMBAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /113 /2024 ADDL.DIST.JUDGE,ANANDPUR(Kendujh CRREV/000011/2024
131	D-CRLMC/27107/2024 CRLMC/3493/2024	RAMA CHANDRA JENA VS STATE OF ODISHA(VIG)	JAGAMOHAN PATTANAIAK VS	CUTTACK VIGILANCE /7 /2021 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW CRMC/0000115/2024
132	D-CRLMC/27108/2024 CRLMC/3494/2024	DIPTIMOYEE NAYAK VS STATE OF ODISHA(VIG)	JAGAMOHAN PATTANAIAK VS	CUTTACK VIGILANCE /7 /2021 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW CRMC/0000116/2024
133	D-CRLMP/25990/2024 CRLMP/1278/2024	SAKUNTALA BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	/ /0 (//
134	D-CRLMP/26591/2024 CRLMP/1279/2024	RATNALA NISHANTA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	POTTANGI /151 /2023 (//
135	D-CRLMP/26648/2024 CRLMP/1280/2024	HAJARA BIBI VS STATE OF ODISHA	NIRANJAN BEHERA VS	SIMULIA /64 /2019 (//
136	D-CRLMP/24952/2024 CRLMP/1281/2024	DEBASHISH MOHAPATRA VS	MOHIT AGARWAL VS	/ /0 (

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137	D-CRLMP/26237/2024 CRLMP/1282/2024	STATE OF ODISHA SHIBADATTA MAHAPATRA VS	AKSHAYA KUMAR SAHOO VS	// CYBER CRIME AND ECONOMIC OFFEN ()
138	D-CRLMP/26381/2024 CRLMP/1283/2024	STATE OF ODISHA SURYA NARAYAN RATH VS	KAUSTUVA MOHANTY VS	// //0 ()
139	D-CRLREV/24094/2024 CRLREV/487/2024	STATE OF ODISHA MOHAMMAD GULZAR ALAM@MOHD GULZAR ALAM VS	SK. ZAFARULLA VS	// BALASORE TOWN /169 /2022 A.D.J.,BALASORE(Baleshwar) CRA/000019/2024
140	D-CRLREV/26487/2024 CRLREV/488/2024	SAMBARIN QUADRI RAMA CHANDRA PATRO VS	AMIT KUMAR DAS VS	KORAPUT VIGILANCE /32 /2014 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000014/2014
141	D-CRLREV/27277/2024 CRLREV/489/2024	STATE OF ODISHA(VIG.) PRADEEP KUMAR PATRA VS	BUDHIRAM DAS VS	//0 S.D.M.,PURI(Puri) CRMC/0000390/2024
142	D-CRLREV/27207/2024 CRLREV/490/2024	STATE OF ODISHA AMIYA RANJAN MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /327 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000284/2022
143	D-CRLREV/27498/2024 CRLREV/491/2024	STATE OF ODISHA SURYAMANI TRIPATHY VS	PRIYA RANJAN SINGH VS	MALGODOWN /87 /2022 J.M.F.C.(III),CUTTACK(Cuttack) CRMC/0000001/2024
144	D-FAO/31324/2024 FAO/430/2024	STATE OF ODISHA M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS	ANUPAM DASH VS	// CEC CUM DIVISIONAL LABOUR COMM EC/0000008/2019
145	D-FAO/35030/2024 FAO/431/2024	ASHOK PARIDA THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., VS	RAMESH CH. SAHOO 1 VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000267/2020
146	D-FAO/35032/2024 FAO/432/2024	SANTOSH NAYAK JAGANNATH PATTNAIK VS	BIKASH MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000128/2016
147	D-FAO/34171/2024 FAO/433/2024	STATE OF ODISHA THE SENIOR DIVISIONAL MANAGER, TP CELL, NATIONAL INSURANCE CO.LTD., VS	SUBARAJ SATPATHY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000051/2012
		ANUSAYA ROUT		

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148	D-GUAP/36665/2024 GUAP/11/2024	GITA JAJNYASENI VS CHANDRAPRABHA SAHOO	ABHISHEK DASH VS	// DISTRICT & SESIONS JUDGE,BHUBANE GUAP/0000033/2023
149	D-LAA/38188/2024 LAA/32/2024	JOGENDRA KALO VS THE COLLECTOR, SUNDARGARH	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda LA/0000024/2014
150	D-MACA/33766/2024 MACA/916/2024	TUKULI MUNDA VS DHIREN KUMAR APAT	RUPESH KUMAR MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000290/2022
151	D-MACA/35186/2024 MACA/917/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA VS SANDHYARANI DASH	PRAMOD KUMAR TRIPATHY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000034/2021
152	D-MACA/39101/2024 MACA/918/2024	SUPHALA MOHAPATRA VS SUVENDU KUMAR MAHAPATRA	PRADEEP KUMAR MISHRA VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000055/2023
153	D-MACA/39106/2024 MACA/919/2024	HEMANT KUMAR DASH VS SATYABAN MOHANTY	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000883/2018
154	D-MACA/33763/2024 MACA/920/2024	RAMESH CHANDRA CHOUDHURY VS MANAS GHOSE	DEBASISH PATNAIK VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000083/2019
155	D-MACA/33760/2024 MACA/921/2024	BRUNDABAN NATH VS KUMAR DEBADATA	DEBASISH PATNAIK VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000038/2020
156	D-MATA/38986/2024 MATA/333/2024	MADHUSMITA BEHERA VS ANUP KUMAR CHOUDHURY	GOPAL KRISHNA BEHERA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000014/2020
157	D-MATA/38072/2024 MATA/334/2024	SIRLA BODAMMA VS SIRLA PRAKASHAM	SOUBHAGYA KUMAR DASH VS	// FAMILY COURT AT PARALAKHEMUN CP/0000007/2024
158	D-MATA/37538/2024 MATA/335/2024	RAHUL PATRA VS SAGARIKA DALEI	PRANAB KUMAR GHOSE VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000464/2021
159	D-MSA/36808/2024	DR.SAMIR KUMAR PATEL	DEVASHIS PANDA	//

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	MSA/33/2024	VS THE DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	VS	() //
160	D-MSA/36813/2024 MSA/34/2024	SARITA PATEL VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// ()
161	D-MSA/36811/2024 MSA/35/2024	PUSPANJALI PATEL VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// ()
162	D-RPFAM/38271/2024 RPFAM/257/2024	NITISH KUMAR BHADRA VS JAYASHREERANI BHADRA@SUPRANA DASH	PRABHU PRASANNA BEHERA VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000022/2023
163	D-RSA/38114/2024 RSA/325/2024	MANGRA ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000067/2022
164	D-RVWPET/34011/2024 RVWPET/206/2024	DOKI SREERAMULU VS COLLECTOR OF CENTRAL EXCISE AND CUSTOMS, BBSR	S. S.RAO VS	// ()
165	D-WA/36996/2024 WA/2465/2024	STATE OF ODISHA VS TUSHAR KANTI DAS	A.S.C VS	// ()
166	D-WA/38050/2024 WA/2466/2024	STATE OF ODISHA VS ANANTA KUMAR DALAI	DEBASIS MOHAPATRA, A.S.C. VS	// ()
167	D-WA/38875/2024 WA/2467/2024	STATE OF ODISHA VS RASMI RANJAN SAMAL	HARI KRUSHNA PANIGRAHI, A.G.A. VS	// ()
168	D-WA/38956/2024 WA/2468/2024	VICE-CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, BBSR VS SUBHASHREE PATTANAİK	SARAJINMOHAPATRA VS	// ()
169	D-WA/39016/2024 WA/2469/2024	STATE OF ODISHA VS BIKASH RANJAN SAHU	SANGRAM JENA, A.G.A. VS	// ()
170	D-WA/39033/2024 WA/2470/2024	STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// ()

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171	D-WA/37493/2024 WA/2471/2024	GURUNATH BRAHMA STATE OF ODISHA VS PRASANNAJIT SEJPADA	SASWAT DAS, A.G.A. VS	// // 0 //
172	D-WA/37992/2024 WA/2472/2024	STATE OF ODISHA VS NISIKANTA PATI	BIPLAB MOHANTY,A.G.A VS	// 0 //
173	D-WA/39115/2024 WA/2473/2024	STATE OF ODISHA VS KRUSHNA TAKRI	DHANANJAYA MUND,A.G.A VS	// 0 //
174	D-WA/37570/2024 WA/2474/2024	STATE OF ODISHA VS PRAMOD KUMAR MOHAPATRA	M.K.BALABANTARAY,A.G.A VS	// 0 //
175	D-WA/37638/2024 WA/2475/2024	SARADA JAIN VS EXECUTIVE ENGINEER,TPDOWL	SANJIV JOSHI VS	// 0 //
176	D-WP(C)/38614/2024 WP(C)/22755/2024	BIJAYA LAXMI MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
177	D-WP(C)/38733/2024 WP(C)/22756/2024	PRASANTA KUMAR NAYAK VS REGISTRAR,COOPERATIVE SOCIETIES,BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
178	D-WP(C)/38615/2024 WP(C)/22757/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
179	D-WP(C)/38736/2024 WP(C)/22758/2024	BISWA JEEBAN PANIGRAHY VS REGISTRAR,COOPERATIVE SOCIETIES,BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
180	D-WP(C)/38693/2024 WP(C)/22759/2024	HOTEL EKAMRA IMFL ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
181	D-WP(C)/33160/2024 WP(C)/22760/2024	ABHIMANYU SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //

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182	D-WP(C)/35928/2024 WP(C)/22761/2024	CHITTARANJAN SWAIN VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
183	D-WP(C)/37970/2024 WP(C)/22762/2024	P.SRINIVAS RAO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
184	D-WP(C)/38111/2024 WP(C)/22763/2024	NABIN PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/38605/2024 WP(C)/22764/2024	M/S CARE SECURITY AND ALLIED SERVICES, BHUBANESWAR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/38808/2024 WP(C)/22765/2024	TAMANNA TIWARY VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
187	D-WP(C)/38264/2024 WP(C)/22766/2024	PRAMOD KUMAR TRIPATHY @ PRAMOD TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
188	D-WP(C)/38115/2024 WP(C)/22767/2024	DR.HAREKRUSHNA MAHATAB SANSKRUTI PARISHAD, KHURDA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
189	D-WP(C)/36417/2024 WP(C)/22768/2024	BHASKAR SUNDARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
190	D-WP(C)/38814/2024 WP(C)/22769/2024	PURNA CHANDRA MURMU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
191	D-WP(C)/38116/2024 WP(C)/22770/2024	BHIKARI CHARAN SADANGI VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT B.B.S.R	RABINDRA KUMAR PATNAIK VS	// 0 //
192	D-WP(C)/38815/2024 WP(C)/22771/2024	PITABASA BEHERA VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/38010/2024	M/S BINOD AUTOMOBILES ANGUL	ASHOK KUMAR MOHANTY	//

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	WP(C)/22772/2024	VS	VS	0
		JOINT DIRECTOR, DGGI, BBSR		//
194	D-WP(C)/38306/2024	SUREKHA SETHY	MAHESWAR MOHANTY	//
	WP(C)/22773/2024	VS	VS	0
		STATE OF ORISSA		//
195	D-WP(C)/38690/2024	SUBRAT PALEI	ANUGRAHA NARAYAN SAMANTRAY	//
	WP(C)/22774/2024	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/39074/2024	AKSHAYA CHAND	SITANSU MOHAN SINGH	//
	WP(C)/22775/2024	VS	VS	0
		STATE OF ORISSA		//
197	D-WP(C)/38760/2024	KASTURI DIXIT	SANTOSH KUMAR DASH	//
	WP(C)/22776/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/38826/2024	AJAY KUMAR PRADHAN	KARUNAKAR NAYAK	//
	WP(C)/22777/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/38141/2024	HAREKRUSHNA SENAPATI	DIBYARANJAN BEHERA	//
	WP(C)/22778/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/38697/2024	SONALI BEHERA	RAJJEET ROY	//
	WP(C)/22779/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/38155/2024	RAJ KISHORE SWAIN	PURNA CHANDRA MISHRA	//
	WP(C)/22780/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/38699/2024	DEBENDRA NATH MAHANA	SATYABRATA MOHANTY	//
	WP(C)/22781/2024	VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//
203	D-WP(C)/38519/2024	BASANTI SAHOO	KSHIROD KUMAR ROUT	//
	WP(C)/22782/2024	VS	VS	0
		RAMADEBI ROURTRAY		//
204	D-WP(C)/38709/2024	MAGUNI JENA	VIVASWAT MOHAPATRA	//
	WP(C)/22783/2024	VS	VS	0

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205	D-WP(C)/38834/2024 WP(C)/22784/2024	SHRI JAGANNATH TEMPLE MANAGING COMMITTEE PURI BADRINARAYAN TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
206	D-WP(C)/38732/2024 WP(C)/22785/2024	KUNJA BIHARI PAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
207	D-WP(C)/38831/2024 WP(C)/22786/2024	MANIKA PEDA VS STATE OF ORISSA	SUBHADUTTA ROUTRAY VS	// 0 //
208	D-WP(C)/38836/2024 WP(C)/22787/2024	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
209	D-WP(C)/38714/2024 WP(C)/22788/2024	KALANDI CHARAN SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
210	D-WP(C)/38665/2024 WP(C)/22789/2024	PRASANTA ROUT VS THE COLLECTOR CUM D.M. JAGATSINGHPUR	BISWAJIT MOHAPATRA VS	// 0 //
211	D-WP(C)/38742/2024 WP(C)/22790/2024	RAJKUMAR NIAL @ ROUT VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
212	D-WP(C)/38789/2024 WP(C)/22791/2024	NATABAR BINDHANI VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
213	D-WP(C)/35079/2024 WP(C)/22792/2024	SASANKA SEKHAR SARANGI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
214	D-WP(C)/38179/2024 WP(C)/22793/2024	SUBASH CHANDRA MUNI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
215	D-WP(C)/35080/2024 WP(C)/22794/2024	LALIT KUMAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

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216	D-WP(C)/37859/2024 WP(C)/22795/2024	SARAT KHATEI VS LAND ACQUISITION OFFICER, KHURDA	SUSMITA PATTNAIK VS	// 0 //
217	D-WP(C)/38180/2024 WP(C)/22796/2024	DEENABANDHU BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
218	D-WP(C)/35129/2024 WP(C)/22797/2024	LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
219	D-WP(C)/38790/2024 WP(C)/22798/2024	KAMAL GUPTA @ KAMAL KUMAR GUPTA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
220	D-WP(C)/38181/2024 WP(C)/22799/2024	SUBASINI BANCHHOR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
221	D-WP(C)/38784/2024 WP(C)/22800/2024	BIKASH KUMAR DALEI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
222	D-WP(C)/38239/2024 WP(C)/22801/2024	GADADHAR LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
223	D-WP(C)/38201/2024 WP(C)/22802/2024	SANKAR BEHARA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
224	D-WP(C)/36699/2024 WP(C)/22803/2024	AMIYA KUMAR MALLA VS THE STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
225	D-WP(C)/38421/2024 WP(C)/22804/2024	RAMA CHANDRA SAHOO VS ADDL. CHIEF SECY, WATER RESOURCES DEPT, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
226	D-WP(C)/38202/2024 WP(C)/22805/2024	LADI MURALI KRISHNA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
227	D-WP(C)/38796/2024	MAKAR CHANDRA SAHU	DIPTI RANJAN BHOKTA	//

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	WP(C)/22806/2024	VS UTKAL UNIVERSITY, BBSR	VS	0 //
228	D-WP(C)/37990/2024 WP(C)/22807/2024	BHUJENDRA PRASAD MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
229	D-WP(C)/38219/2024 WP(C)/22808/2024	HIMANSHU ROUTRAY VS RESERVE BANK OF INDIA	GHANASHYAM DASH VS	// 0 //
230	D-WP(C)/38243/2024 WP(C)/22809/2024	ANJANA KUMARA PADHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
231	D-WP(C)/38045/2024 WP(C)/22810/2024	KARISMA KHUNTIA VS COMMISSIONER OF CT AND GST, ODISHA.	ANUP NARAYAN MOHANTY VS	// 0 //
232	D-WP(C)/38537/2024 WP(C)/22811/2024	SUDHA RANI HOTA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
233	D-WP(C)/38960/2024 WP(C)/22812/2024	M/S.SHYAM METALICS AND ENERGY LTD, KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
234	D-WP(C)/38547/2024 WP(C)/22813/2024	KAILASH CHANDRA PARIDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
235	D-WP(C)/34665/2024 WP(C)/22814/2024	SUDHANSUBALA MISHRA VS COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
236	D-WP(C)/39250/2024 WP(C)/22815/2024	UNION OF INDIA VS SARMISTA PRIYADARSINI	DIPTI RANJAN BHOKTA VS	// 0 //
237	D-WP(C)/38337/2024 WP(C)/22816/2024	BHISMA MOHANTA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
238	D-WP(C)/38713/2024 WP(C)/22817/2024	JASOBANTA ROUT VS	NIRANJAN PRASAD PATRA VS	// 0

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239	D-WP(C)/38577/2024 WP(C)/22818/2024	STATE OF ODISHA JHARANABALA DASH SAMANTA VS	ANIL KUMAR DAS VS	// // 0
240	D-WP(C)/38715/2024 WP(C)/22819/2024	STATE OF ODISHA HRUSHIKESH PARIJA VS	ABHILASH MISHRA VS	// // 0
241	D-WP(C)/38800/2024 WP(C)/22820/2024	STATE OF ODISHA RAJENDRA NARAYAN SAHOO VS	RANJIT SAMAL VS	// // 0
242	D-WP(C)/38720/2024 WP(C)/22821/2024	STATE OF ODISHA GAJENDRA BARIK VS	NIRANJAN PRASAD PATRA VS	// // 0
243	D-WP(C)/38782/2024 WP(C)/22822/2024	STATE OF ODISHA PREMANANDA CHHURA VS	NIRANJAN LENKA VS	// // 0
244	D-WP(C)/38728/2024 WP(C)/22823/2024	STATE OF ODISHA M/S. SHAKTI ENTERPRISERS, KALAHANDI VS	MANMAYA KUMAR DASH VS	// // 0
245	D-WP(C)/38429/2024 WP(C)/22824/2024	STATE OF ODISHA SANGHAMITRA BEHURA VS	GOURI MOHAN RATH VS	// // 0
246	D-WP(C)/38797/2024 WP(C)/22825/2024	STATE OF ODISHA KUNDAN GUPTA VS	SAILABALA JENA VS	// // 0
247	D-WP(C)/32356/2024 WP(C)/22826/2024	UNION OF INDIA SUKANTA KUMAR PATEL VS	SUBHADUTTA ROUSTRAY VS	// // 0
248	D-WP(C)/38929/2024 WP(C)/22827/2024	STATE OF ODISHA RANJITA PUJARI VS	GOPINATH MISHRA VS	// // 0
249	D-WP(C)/38570/2024 WP(C)/22828/2024	GANGADEI NAYAK NIDHI AGARWAL VS	RABINDRA NATH PRUSTY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/30723/2024 WP(C)/22829/2024	SUJATA KUMARI PANI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
251	D-WP(C)/39070/2024 WP(C)/22830/2024	RABINDRANATH SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
252	D-WP(C)/32360/2024 WP(C)/22831/2024	MADHUSUDAN BALABANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
253	D-WP(C)/38682/2024 WP(C)/22832/2024	M/S.BHABINA JENA. BBSR VS ADDITIONAL STATE TAX OFFICER, BBSR	ITISHREE TRIPATHY VS	// 0 //
254	D-WP(C)/38684/2024 WP(C)/22833/2024	M/S.SAROJA KANTA PARIDA. KHURDA VS JOINT COMMISSIONER OF STATE TAX, BBSR-IV	ITISHREE TRIPATHY VS	// 0 //
255	D-WP(C)/32368/2024 WP(C)/22834/2024	JAYANARAYAN BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	D-WP(C)/39389/2024 WP(C)/22835/2024	HARIHAR MISHRA VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SNEHA PATRA VS	// 0 //
257	D-WP(C)/38235/2024 WP(C)/22836/2024	AGANI DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
258	D-WP(C)/32371/2024 WP(C)/22837/2024	SUDESHMA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
259	D-WP(C)/38978/2024 WP(C)/22838/2024	BISWARANJAN MOHANTY VS REGIONAL MANAGER, R.B.I.BBSR	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/38582/2024 WP(C)/22839/2024	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
261	D-WP(C)/32374/2024	PRATAP KUMAR NAYAK	SUBHADUTTA ROUTRAY	//

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	WP(C)/22840/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38548/2024 WP(C)/22841/2024	BALARAM SAHA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
263	D-WP(C)/33995/2024 WP(C)/22842/2024	PARAMANANDA PIROI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
264	D-WP(C)/35161/2024 WP(C)/22843/2024	SWAPNAPRIYA SENAPATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
265	D-WP(C)/38585/2024 WP(C)/22844/2024	DEBASIS GAUDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
266	D-WP(C)/38048/2024 WP(C)/22845/2024	RABI NARAYAN MUDULI VS THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, GRAND ROAD, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
267	D-WP(C)/38993/2024 WP(C)/22846/2024	PARTHA SARATHI DAS VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
268	D-WP(C)/32372/2024 WP(C)/22847/2024	KHIROD KUMAR KUAR VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
269	D-WP(C)/38703/2024 WP(C)/22848/2024	SANGRAM KUMAR MANGAL VS STATE OF ORISSA	LALITENDU BHUYAN VS	// 0 //
270	D-WP(C)/38717/2024 WP(C)/22849/2024	BRAJA KISHORE DAS VS STATE OF ODISHA	SURENDRA KUMAR DAS VS	// 0 //
271	D-WP(C)/34525/2024 WP(C)/22850/2024	M/S. GANNI AJAY DORA, CUTTACK VS CHIEF COMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
272	D-WP(C)/38587/2024 WP(C)/22851/2024	IPPLI RAMULAMMA VS	SIBANARAYAN BISWAL VS	// 0

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273	D-WP(C)/38835/2024 WP(C)/22852/2024	STATE OF ODISHA SUBRATA NARAYAN DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0
274	D-WP(C)/36450/2024 WP(C)/22853/2024	STATE OF ODISHA PURNIMA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
275	D-WP(C)/38995/2024 WP(C)/22854/2024	STATE OF ODISHA PARTHA SARATHI DAS VS	BRAJA MOHAN SARANGI VS	// // 0
276	D-WP(C)/38593/2024 WP(C)/22855/2024	THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, ODISHA, CUTTACK INDIRA GANDHI MAHILA HIGHER SECONDARY SCHOOL, JAJPUR ROAD VS	ARABINDA TRIPATHY VS	// // 0
277	D-WP(C)/38837/2024 WP(C)/22856/2024	UNION OF INDIA CHINMAYEE BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
278	D-WP(C)/37290/2024 WP(C)/22857/2024	STATE OF ORISSA PRADIP KUMAR DEV VS	DEBA NARAYAN PATTNAIK VS	// // 0
279	D-WP(C)/39072/2024 WP(C)/22858/2024	STATE OF ODISHA ARCHANA PRADHAN VS	SUBRAT KUMAR SAHU VS	// // 0
280	D-WP(C)/38839/2024 WP(C)/22859/2024	STATE OF ODISHA DR.KRUSHNA BALLAV BARIK VS	SUBHADUTTA ROUSTRAY VS	// // 0
281	D-WP(C)/33972/2024 WP(C)/22860/2024	STATE OF ODISHA DAYANIDHI SABAR VS	DURGESH NARAYAN RATH VS	// // 0
282	D-WP(C)/38616/2024 WP(C)/22861/2024	STATE OF ORISSA NAKHETRA MALINI PATTNAIK VS	AMIYA KUMAR CHHATOI VS	// // 0
283	D-WP(C)/37315/2024 WP(C)/22862/2024	STATE OF ODISHA DEVENDRANATH NAYAK VS	DILIP KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/38840/2024 WP(C)/22863/2024	SULOCHANA SAHOO VS STATE OF ORISSA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/39175/2024 WP(C)/22864/2024	TUKUNA PADHIARY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
286	D-WP(C)/38832/2024 WP(C)/22865/2024	DR. DHANURJAY PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/39252/2024 WP(C)/22866/2024	KADAMBINI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/35191/2024 WP(C)/22867/2024	BHAGABAN PRASAD BAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
289	D-WP(C)/38911/2024 WP(C)/22868/2024	TULASI BARIHA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
290	D-WP(C)/39255/2024 WP(C)/22869/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	D-WP(C)/39294/2024 WP(C)/22870/2024	NALINI BEHERA VS STATE OF ODISHA	GOPAL AGARWAL VS	// 0 //
292	D-WP(C)/38841/2024 WP(C)/22871/2024	DR.PRASANTA KUMAR PATEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
293	D-WP(C)/38634/2024 WP(C)/22872/2024	GOBARDHAN ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
294	D-WP(C)/38884/2024 WP(C)/22873/2024	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
295	D-WP(C)/39387/2024	PRATIVA MOHANTY	MANOJ KUMAR MOHANTY	//

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	WP(C)/22874/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39083/2024 WP(C)/22875/2024	PRAMOD KUMAR PATNAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
297	D-WP(C)/39263/2024 WP(C)/22876/2024	RAJMOHAN SENAPATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
298	D-WP(C)/39084/2024 WP(C)/22877/2024	NIRANJAN SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
299	D-WP(C)/39498/2024 WP(C)/22878/2024	AKHILESH KHANDAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
300	D-WP(C)/39085/2024 WP(C)/22879/2024	SANATAN MOHANTY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
301	D-WP(C)/38984/2024 WP(C)/22880/2024	S.K.D ASSOCIATES, CUTTACK VS BRANCH HEAD, STATE BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
302	D-WP(C)/39256/2024 WP(C)/22881/2024	ARJOON CHARAN SIA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
303	D-WP(C)/39086/2024 WP(C)/22882/2024	PURNA CHANDRA BARAD VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
304	D-WP(C)/36741/2024 WP(C)/22883/2024	SUDHIR TIRKEY VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
305	D-WP(C)/37644/2024 WP(C)/22884/2024	MADHAB CHANDRA SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
306	D-WP(C)/39257/2024 WP(C)/22885/2024	BIGYAN KUMAR SWAIN VS	SIDHESWAR MALLIK VS	// 0

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307	D-WP(C)/39087/2024 WP(C)/22886/2024	STATE OF ODISHA RAGHUNATH SAHU VS	BRAJA KISHOR PANDA VS	// // ()
308	D-WP(C)/38842/2024 WP(C)/22887/2024	STATE OF ODISHA DR.ANANTA CHARAN SAHU VS	SUBHADUTTA ROUSTRAY VS	// // ()
309	D-WP(C)/39088/2024 WP(C)/22888/2024	STATE OF ODISHA SUGU ERASWAMY VS	BRAJA KISHOR PANDA VS	// // ()
310	D-WP(C)/38700/2024 WP(C)/22889/2024	STATE OF ODISHA ACHYUTA KUMAR SWAIN VS	SANTOSH CHANDRA ATABUDHI VS	// // ()
311	D-WP(C)/38843/2024 WP(C)/22890/2024	COLLECTOR, KHORDHA SUBHADRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // ()
312	D-WP(C)/38656/2024 WP(C)/22891/2024	STATE OF ORISSA GANGADHAR PRADHAN VS	RANJIT MOHANTY VS	// // ()
313	D-WP(C)/38647/2024 WP(C)/22892/2024	ACCOUNTANT GENERAL (A AND E) ODISHA, BBSR RAMADEBI PANIGRAHI VS	BEDA PRAKASH PANDA VS	// // ()
314	D-WP(C)/38846/2024 WP(C)/22893/2024	STATE OF ODISHA DR.GOPAL CHANDRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // ()
315	D-WP(C)/38794/2024 WP(C)/22894/2024	STATE OF ODISHA RANJAN KUMAR BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	D-WP(C)/38847/2024 WP(C)/22895/2024	STATE OF ODISHA MANOJ KHADIA VS	SIDDHARTH PRASAD MISHRA VS	// // ()
317	D-WP(C)/39010/2024 WP(C)/22896/2024	STATE OF ODISHA GANESWAR BHOI VS	PRAFULLA KUMAR KAR VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/38650/2024 WP(C)/22897/2024	RAMADEVI PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
319	D-WP(C)/38802/2024 WP(C)/22898/2024	SWAPNA RANI MOHANTY VS SENIOR ACCOUNTS OFFICER, OFFICE OF PRINCIPAL A.G.(A AND E), BBSR	RAMESH CHANDRA SWAIN VS	// 0 //
320	D-WP(C)/39437/2024 WP(C)/22899/2024	HRUSIKESH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
321	D-WP(C)/34563/2024 WP(C)/22900/2024	RAMA NAIK VS STATE OF ODISHA	RUSHITA PRIYADARSHINI SAHOO VS	// 0 //
322	D-WP(C)/39124/2024 WP(C)/22901/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
323	D-WP(C)/38579/2024 WP(C)/22902/2024	SCHOOL MANAGEMENT COMMITTEE KALINGA HIGH SCHOOL, KANDHAMAL VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
324	D-WP(C)/39125/2024 WP(C)/22903/2024	BISWANATH BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
325	D-WP(C)/39159/2024 WP(C)/22904/2024	PRASANNA KUMAR BHOI VS THE ADDL. DISTRICT MAGISTRATE, SUNDARGARH	UPENDRA KUMAR SAMAL VS	// 0 //
326	D-WP(C)/39126/2024 WP(C)/22905/2024	NILACHALA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
327	D-WP(C)/39138/2024 WP(C)/22906/2024	JYOTILAL GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
328	D-WP(C)/39130/2024 WP(C)/22907/2024	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
329	D-WP(C)/39240/2024	THE S.D.O-II, DHANUPALI, SEED, TPWODL, SAMBALPUR	PRASANTA KUMAR TRIPATHY	//

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	WP(C)/22908/2024	VS NARAYAN BHOI	VS	() //
330	D-WP(C)/39143/2024 WP(C)/22909/2024	SANTOSH KUMAR BISHOYI VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
331	D-WP(C)/39140/2024 WP(C)/22910/2024	HIMANSU SEKHAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
332	D-WP(C)/39144/2024 WP(C)/22911/2024	RANJAN BIJULI VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
333	D-WP(C)/38850/2024 WP(C)/22912/2024	TEJRAJ PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
334	D-WP(C)/39272/2024 WP(C)/22913/2024	SUJIT DASH VS JASMIN DASH	KABIR KUMAR JENA VS	// () //
335	D-WP(C)/39141/2024 WP(C)/22914/2024	RATNAKAR PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
336	D-ABLAPL/27185/2024 ABLAPL/10024/2024	NILU NAYAK @ BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /155 /2024 () //
337	D-ABLAPL/26837/2024 ABLAPL/10025/2024	RAKESH KUMAR SAHASMALL @ RAKESH SAHASMALL @ RAJESH SASMAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /541 /2016 () //
338	D-ABLAPL/26198/2024 ABLAPL/10026/2024	CHANDRAKANTA BHOLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /278 /2024 () //
339	D-ABLAPL/26897/2024 ABLAPL/10027/2024	MUKESH OJHA VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /27 /2011 () //
340	D-ABLAPL/27300/2024 ABLAPL/10028/2024	SURYAKANTA SENAPATI @ BABAN VS	RAMA CHANDRA RAY VS	JENAPUR /294 /2024 ()

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341	D-ABLAPL/27171/2024 ABLAPL/10029/2024	STATE OF ODISHA PRADEEP NAYAK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// KHUNTUNI /69 /2024 ()
342	D-ABLAPL/27178/2024 ABLAPL/10030/2024	BABAJI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLİKOTE) /453 /2024 ()
343	D-ABLAPL/27180/2024 ABLAPL/10031/2024	SUSANTA KUMAR BHUAN @ SUSANTA BHUAN @ SUSANTA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /352 /2024 ()
344	D-ABLAPL/27272/2024 ABLAPL/10032/2024	SUBHANKAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BHANJPUR /155 /2024 ()
345	D-ABLAPL/27295/2024 ABLAPL/10033/2024	CHINMAYEE PANDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KUJANGA /434 /2024 ()
346	D-ABLAPL/27275/2024 ABLAPL/10034/2024	HARI ROUT VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// ODAGAON /65 /2024 ()
347	D-ABLAPL/26739/2024 ABLAPL/10035/2024	PRASANTA KUMAR PANDA VS STATE OF ODISHA	AMBARISH MEKAP VS	// KUDANAGARI /188 /2024 ()
348	D-ABLAPL/27186/2024 ABLAPL/10036/2024	ARUN JAL VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur)
349	D-ABLAPL/26576/2024 ABLAPL/10037/2024	E.SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	// 2(B)CC/0000012/2024 ASKA /477 /2023 ()
350	D-ABLAPL/27293/2024 ABLAPL/10038/2024	MD. SAHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	// TITILAGARH /354 /2024 ()
351	D-ABLAPL/27303/2024 ABLAPL/10039/2024	KHAGAPATI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE SADAR /73 /2024 ()

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352	D-ABLAPL/26996/2024 ABLAPL/10040/2024	PRAMOD BISWAL@PRAMOD KUMAR BISWAL VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	JARAPADA /50 /2024 () //
353	D-ABLAPL/27307/2024 ABLAPL/10041/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 () //
354	D-ABLAPL/27353/2024 ABLAPL/10042/2024	RAMESH KUMAR BISWAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /97 /2022 () //
355	D-ABLAPL/27049/2024 ABLAPL/10043/2024	SUMAN KUMAR BARIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /238 /2024 () //
356	D-ABLAPL/27412/2024 ABLAPL/10044/2024	HIMANSHU PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GURUDIJHATIA /18 /2023 () //
357	D-ABLAPL/27054/2024 ABLAPL/10045/2024	PANCHU BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JANKIA P.S. /265 /2024 () //
358	D-ABLAPL/27238/2024 ABLAPL/10046/2024	RATANLAL PRADHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KOIDA /25 /2010 () //
359	D-ABLAPL/27245/2024 ABLAPL/10047/2024	SURAJ @ SUROJ @ SAROJ @ TONI MOHANTY VS STATE OF ODISHA	DINESH RAY VS	BADAMBADI /260 /2024 () //
360	D-ABLAPL/27255/2024 ABLAPL/10048/2024	ANWAR HUSSAIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
361	D-ABLAPL/25618/2024 ABLAPL/10049/2024	RUDRA NARAYANA DALEI VS STATE OF ODISHA	GOKHA BEHERA VS	BARANGA /177 /2024 () //
362	D-ABLAPL/24843/2024 ABLAPL/10050/2024	PRABHAKAR BARIK @ KALIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ /0 J.M.F.C.,DHAMNAGAR(Bhadrak) 2(A)CC/0000100/2024
363	D-ABLAPL/27281/2024	JAYA PRADHAN @ JAYI PRADHAN	NARENDRA KUMAR LENKA	ODAGAON /248 /2024

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	ABLAPL/10051/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27258/2024 ABLAPL/10052/2024	MANWAR HUSSAIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /192 /2024 () //
365	D-ABLAPL/27276/2024 ABLAPL/10053/2024	MOHAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	ODAGAON /251 /2024 () //
366	D-ABLAPL/27282/2024 ABLAPL/10054/2024	JATINTRA LENKA @ MANTU LENKA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CUTTACK SADAR /468 /2024 () //
367	D-ABLAPL/26593/2024 ABLAPL/10055/2024	TAPAS TARAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000006/2024
368	D-ABLAPL/26590/2024 ABLAPL/10056/2024	ARUNA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000006/2024
369	D-ABLAPL/27320/2024 ABLAPL/10057/2024	SUBHALAKSMI MISHRA @ SUBHA VS STATE OF ODISHA	SANJIT MISHRA VS	SUNABEDA /148 /2024 () //
370	D-ABLAPL/26778/2024 ABLAPL/10058/2024	REBATIKANTA BARIK VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BARANGA /310 /2024 () //
371	D-ABLAPL/26179/2024 ABLAPL/10059/2024	SANKAR MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NISCHINTAKOILI /188 /2024 () //
372	D-ABLAPL/27195/2024 ABLAPL/10060/2024	SOUMYA RANJAN DASH @ SUMIT DASH @ DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	MUDANPUR RAMPUR /180 /2024 () //
373	D-ABLAPL/27322/2024 ABLAPL/10061/2024	NISHAMANI BARIK @ TIKINA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /312 /2020 () //
374	D-ABLAPL/27381/2024 ABLAPL/10062/2024	BHABANI SHANKAR MOHANTY VS	BIJAY JENA VS	KHARABEL NAGAR P.S. /363 /2024 ()

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375	D-ABLAPL/27333/2024 ABLAPL/10063/2024	STATE OF ODISHA MD. AHESAN @ TUNA VS	DEBASHIS ROUTRAY VS	// TIGIRIA /226 /2023 ()
376	D-ABLAPL/27392/2024 ABLAPL/10064/2024	STATE OF ODISHA SANJULATA MALIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /456 /2024 ()
377	D-ABLAPL/27337/2024 ABLAPL/10065/2024	STATE OF ODISHA TAPAS KUMAR SAHU VS	NIRANJAN LENKA VS	// SAHADEV KHUNTA /327 /2024 ()
378	D-ABLAPL/27341/2024 ABLAPL/10066/2024	STATE OF ODISHA SUSANTA KUMAR PATRA VS	PRANATI SETHI VS	// / /0 ()
379	D-ABLAPL/26829/2024 ABLAPL/10067/2024	STATE OF ODISHA SANJEEB NAYAK @SANJEEB KUMAR NAYAK VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /285 /2024 ()
380	D-ABLAPL/27346/2024 ABLAPL/10068/2024	STATE OF ODISHA BANAMALI KHURA VS	SABYASACHI MISHRA VS	// TUREIKELA /270 /2024 ()
381	D-ABLAPL/26924/2024 ABLAPL/10069/2024	STATE OF ODISHA NITYARANJAN KUND VS	KSHIROD KUMAR ROUT VS	// MAHILA P.S. BUXIBAZAR /119 /2024 ()
382	D-ABLAPL/27237/2024 ABLAPL/10070/2024	STATE OF ODISHA HEMANTA KU. SINGH VS	PARTHA SARATHI NAYAK VS	// NISCHINTAKOILI /207 /2024 ()
383	D-ABLAPL/26607/2024 ABLAPL/10071/2024	STATE OF ODISHA KISHORE CHANDRA DASH VS	SUSHANT KUMAR PRADHAN (3) VS	// JANKIA P.S. /76 /2024 ()
384	D-ABLAPL/27289/2024 ABLAPL/10072/2024	STATE OF ODISHA KUMAR SAGAR VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /272 /2024 ()
385	D-ABLAPL/27366/2024 ABLAPL/10073/2024	STATE OF ODISHA AJAY JENA @ AJU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BALASORE TOWN /293 /2024 () //

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386	D-ABLAPL/27329/2024 ABLAPL/10074/2024	BINODINI MOHAPATRA @ TRIPATHY VS STATE OF ODISHA(VIG.)	SEPHALEE DAS VS	CUTTACK VIGILANCE /24 /2024 () //
387	D-ABLAPL/27330/2024 ABLAPL/10075/2024	SABYASACHI JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHHEND /166 /2024 () //
388	D-ABLAPL/27385/2024 ABLAPL/10076/2024	KIRTI RANJAN MOHAPATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /863 /2024 () //
389	D-ABLAPL/27389/2024 ABLAPL/10077/2024	BISWAJIT BISWAL @ BISWARANJAN @ KHANU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /850 /2024 () //
390	D-ABLAPL/27399/2024 ABLAPL/10078/2024	MANGULU @ MD ARBAJ VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA MODEL /357 /2019 () //